

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2243
TO BE ANSWERED ON 31.07.2026**

UTILIZATION OF FUND UNDER PM-ABHIM

2243. SHRI BRIJMOHAN AGRAWAL:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- a) the total amount of funds allocated and utilized under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) during 2025–26 and the number of Critical Care Blocks (CCBs) currently operational nationwide;
- b) the reasons for the persistent gap between physical infrastructure completion and the recruitment of specialized personnel under the National Health Mission (NHM) protocols;
- c) the status of vacant specialist positions (anesthesiologists, critical care nurses) in Chhattisgarh and its impact on service delivery for tribal populations, district wise; and
- d) the details of any mandatory "Readiness Certification" or "Recruitment-Integrated" approval policies initiated to ensure new facilities are staffed and functional immediately upon completion, including specific audit timelines for the current fiscal year?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with certain Central Sector (CS) components, has been implemented to strengthen India's public health system through reforms that integrate health service delivery, public health action and health research, thereby enhancing the capacity of public health systems to effectively respond to pandemics and other public health emergencies. The State/UT-wise details of Central Release and Expenditure under PM-ABHIM for FY 2025-26 are placed at **Annexure-I**. Further, the State/UT-wise details of Critical Care Blocks (CCBs) approved, Work Under Progress and Functional, as reported by the State/UTs, are placed at **Annexure-II**.

Under National Health Mission (NHM), Ministry of Health & Family Welfare provides technical and financial support to the States/UTs for strengthening public healthcare

infrastructure and ensuring the availability of adequate human resources to improve access to quality healthcare, particularly for underserved and marginalized populations in rural areas. Such support is provided based on the proposals submitted by the States/UTs in their Programme Implementation Plans (PIPs), which are approved by the Government of India in the form of Records of Proceedings (RoPs), subject to NHM norms and the availability of resources. As health is a State subject, the Ministry of Health and Family Welfare works closely with the States/UTs to facilitate timely recruitment and deployment of healthcare personnel in newly created health facilities. To improve the availability and retention of skilled human resources, States/UTs are supported in implementing measures such as hard area allowances, residential accommodation, performance-based incentives, and multi-skilling of existing healthcare personnel, including training of General Medical Officers in Emergency Obstetric Care and Life-Saving Anesthesia Skills, to strengthen service delivery in rural and remote areas.

As per Health Dynamics of India (HDI) 2023-24, details of vacant specialist positions (anesthesiologists, staff nurses etc.) in tribal areas of the country, including Chhattisgarh, may be seen at the following link:

<https://www.mohfw-dohfw.gov.in/static/uploads/2026/05/57202cf30629539e4d0fb0a2f700ac62.pdf>.

Monitoring under the National Health Mission (NHM) and PM-ABHIM is carried out through a robust, multi-layered framework that includes review of State-wise Key Deliverables against approved targets during NPCC meetings with all States/UTs, regular assessment of performance through the Output–Outcome Monitoring Framework (OOMF). In addition, annual Common Review Missions (CRMs) provide independent, on-ground assessments of programme implementation, health system strengthening, and progress on key indicators, enabling identification of gaps, course correction, and strengthening of accountability at State and District levels.

**State/UT-wise Central Release and Expenditure under Pradhan Mantri
Ayushman Bharat Health Infrastructure Mission for FY 2025-26**

S. No.	Name of the State/UT	2025-26	
		Central Release (Rs. in Cr.)	Expenditure (Rs. in Cr.)
1	Andaman and Nicobar Islands	6.77	2.76
2	Andhra Pradesh	59.32	98.86
3	Arunachal Pradesh	0.88	0.98
4	Assam	164.17	209.85
5	Bihar	76.85	128.08
6	Chandigarh	5.13	8.75
7	Chattisgarh	32.78	55.33
8	Dadra & Nagar Haveli and Daman & Diu	7.18	1.02
9	Delhi	40.85	7.09
10	Goa	0.61	1.06
11	Gujarat	100.52	167.54
12	Haryana	19.19	32.73
13	Himachal Pradesh	93.27	103.63
14	Jammu & Kashmir	49.69	89.56
15	Jharkhand	89.02	148.37
16	Karnataka	199.75	332.91
17	Kerala	26.45	44.08
18	Ladakh	1.03	0.93
19	Lakshadweep	0.32	0.29
20	Madhya Pradesh	130.42	227.36
21	Maharashtra	221.13	368.56
22	Manipur	8.77	13.37
23	Meghalaya	23.03	25.12
24	Mizoram	2.05	4.23
25	Nagaland	3.30	6.57
26	Odisha	137.19	228.65
27	Puducherry	9.00	13.76
28	Punjab	71.66	119.44
29	Rajasthan	189.31	315.51
30	Sikkim	4.90	5.54
31	Tamil Nadu	172.51	283.44
32	Telangana	151.12	251.87
33	Tripura	3.57	3.83
34	Uttar Pradesh	211.88	511.46
35	Uttarakhand	33.88	37.65
36	West Bengal	91.42	152.37

NOTE:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

**State/UT-wise number of Critical Care Blocks (CCBs) Approved, Work Under Progress
(Functional) under CSS components of PM-ABHIM**

Sl. No.	State/ UT	Units Approved	Work Under Progress (Functional)
1	A & N Islands	1	1
2	Andhra Pradesh	24	24
3	Arunachal Pradesh	1	0
4	Assam	27	18
5	Bihar	38	35
6	Chandigarh	1	0
7	Chhattisgarh	23	21
8	Delhi	9	0
9	DNH & DD	1	(1)
10	Goa	2	0
11	Gujarat	32	25 (3)
12	Haryana	22	8
13	Himachal Pradesh	9	8
14	Jammu & Kashmir	10	9
15	Jharkhand	23	22
16	Karnataka	34	27 (4)
17	Kerala	14	11
18	Madhya Pradesh	50	42 (8)
19	Maharashtra	36	36
20	Manipur	2	2
21	Meghalaya	3	3
22	Mizoram	1	1
23	Nagaland	1	1
24	Odisha	28	20 (6)
25	Puducherry	4	4
26	Punjab	22	22
27	Rajasthan	38	32 (1)
28	Sikkim	1	1
29	Tamil Nadu	39	22 (15)
30	Telangana	31	21 (9)
31	Tripura	2	1
32	Uttar Pradesh	74	63
33	Uttarakhand	5	4
34	West Bengal	23	22
	Total	631	506 (47)

* No provision of CCB in Ladakh and Lakshadweep